

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **07.01.2021** at **2.15 P.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)  
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

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**APPLICATION NUMBER** : CA/101/IB/2019 IN

**PETITION NUMBER** : TCP/431/IB/2017

**NAME OF THE APPLICANT** : Mahalingam Suresh Kumar

**NAME OF THE RESPONDENT** : Chockkalingam Pillai & 7 ors (Nagyang Shoes Ltd)

**UNDER SECTION** : 44, 48, 49 Of IBC

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**ORDER**

Due to paucity of time, the matter stands adjourned to **16.02.2021**.

  
**(K.NATARAJAN)**  
Deputy Registrar

MS